

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: TRAINING PROGRAMME – Andhra Pradesh Judicial Academy, Secunderabad – XXIII Orientation Course - Nomination of 38 recently promoted Senior Civil Judges for participating in the XXIII Orientation Course for two weeks from 30.06.2014 (Monday) to 11.07.2014 (Friday) at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS – ISSUED.

REF: Letter Roc.No.590/2014/APJA-Sec'bad, dated 12.06.2014 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO.3917/2014-B.SPL. DATED: 20.06.2014

The High Court is pleased to pass the following order:

The following 13 recently promoted Senior Civil Judges working in the State of Telangana and 25 recently promoted Senior Civil Judges working in the State of Andhra Pradesh mentioned in column number 2, are hereby nominated to participate in the XXIII Orientation Course for two weeks from 30.06.2014 (Monday) to 11.07.2014 (Friday) at Andhra Pradesh Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the Officers mentioned against their names i.e., Column Number 3 and to report at the A.P. Judicial Academy, Secunderabad at 8.30 a.m. on 30.06.2014, to attend the said Course.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri B.Sathaiah, Addl. Senior Civil Judge, Kothagudem, Khammam District.	Senior Civil Judge, Khammam.
2.	Sri D.Rajesh Babu, Senior Civil Judge, Mahabubabad, Warangal District.	II Addl. Senior Civil Judge, Warangal.
3.	Sri M.Yesuratnam, XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Hyderabad.	XV Addl. Judge, City Civil Court, Hyderabad- cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad.
4.	Sri Parak Jeevan, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
5.	Sri A.Jaya Raj, Senior Civil Judge, Kamareddy, Nizamabad District.	Prl. Senior Civil Judge, Nizamabad.
6.	Sri K.Kusha, Senior Civil Judge, Sathupally, Khammam District.	Senior Civil Judge, Khammam.
7.	Sri P.Masaiah, Senior Civil Judge, Suryapet, Nalgonda District.	Senior Civil Judge, Nalgonda.
8.	Dr. Sunnam Srinivasa Reddy, Senior Civil Judge, Gadwal, Mahabubnagar District.	Senior Civil Judge, Wanaparthy, Mahabubnagar District.
9.	Sri Sura Srinivas Reddy, XVII Addl. Judge, City Civil Court, Hyderabad.	XVI Addl. Judge, City Civil Court, Hyderabad.
10.	Sri Y.Govinda Reddy, Senior Civil Judge, Vikarabad, Rangareddy District.	VII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
11.	Smt. G.Bhavani Chandra, Addl. Senior Civil Judge, Karimnagar.	Prl. Senior Civil Judge, Karimnagar.
12.	Smt. C.Ratna Padmavathi, Senior Civil Judge, Huzurnagar, Nalgonda District.	Senior Civil Judge, Miryalaguda, Nalgonda District.

13.	Sri P.V.S.Suryanarayana Murthy, Senior Civil Judge, Shadnagar, Mahabubnagar District.	Secretary, District Legal Services Authority, Mahabubnagar.
14.	Sri V.Naresh, Senior Civil Judge, Vizianagaram.	Senior Civil Judge, Bobbili, Vizianagaram District.
15.	Sri A.Moses, Addl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.
16.	Sri J.Naga Seshiah, Senior Civil Judge, Piler, Chittoor District.	Addl. Senior Civil Judge, Chittoor.
17.	Sri D.Ammana Raja, Addl. Senior Civil Judge, Ongole, Prakasam District.	Prl. Senior Civil Judge, Ongole, Prakasam District.
18.	Sri R.Sarath Babu, Addl. Senior Civil Judge, Madanapalle, Chittoor District.	Prl. Senior Civil Judge, Madanapalle, Chittoor District.
19.	Sri M.Suneel Kumar, Senior Civil Judge, Parvathipuram, Vizianagaram District.	Senior Civil Judge, Bobbili, Vizianagaram District.
20.	Sri S.Srinivasa Rao, Senior Civil Judge, Peddapuram, East Godavari District.	Senior Civil Judge, Pithapuram, East Godavari District.
21.	Sri S.Ramanaiah, II Addl. Senior Civil Judge, Vijayawada, Krishna District.	III Addl. Senior Civil Judge, Vijayawada, Krishna District.
22.	Sri N.Srinivasa Chary, Senior Civil Judge, Gooty, Anantapur District.	Addl. Senior Civil Judge, Anantapur.
23.	Sri K.Suryakoteswara Rao, Senior Civil Judge, Bapatla, Guntur District.	Addl. Senior Civil Judge, Tenali, Guntur District.
24.	Sri K.Krishna Rao, Senior Civil Judge, Yellamanchili, Visakhapatnam District.	Prl. Senior Civil Judge, Anakapalle, Visakhapatnam District.
25.	Sri K.Rambabu, Senior Civil Judge, Amalapuram, East Godavari District.	Senior Civil Judge, Kothapeta, East Godavari District.
26.	Sri Shaik Mohd. Fazulullah, Senior Civil Judge, Kadiri, Anantapur District.	Senior Civil Judge, Hindupur, Anantapur District.
27.	Kum. D.Lakshmi, II Addl. Chief Metropolitan Magistrate (Mahila Court), Vijayawada, Krishna District.	I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
28.	Sri P.V.Prasada Rao, I Addl. Senior Civil Judge, Vijayawada, Krishna District.	Prl. Senior Civil Judge, Vijayawada, Krishna District.
29.	Sri S.Victor Nelson Raju, VII Addl. Senior Civil Judge, Visakhapatnam.	VI Addl. Senior Civil Judge, Visakhapatnam.
30.	Sri D.Yedukondalu, Senior Civil Judge, Gudur, Nellore District.	Prl. Senior Civil Judge, Nellore.
31.	Sri V.S.S.Srinivasa Sarma, Addl. Senior Civil Judge, Machilipatnam, Krishna District.	Prl. Senior Civil Judge, Machilipatnam, Krishna District.
32.	Sri K.Prabhakara Rao, Senior Civil Judge, Proddatur, Kadapa District.	Prl. Senior Civil Judge, Kadapa.

33.	Sri Boya Srinivasulu, Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District.	Prl. Senior Civil Judge, Anakapalle, Visakhapatnam District.
34.	Sri C.N.Murthy, Senior Civil Judge, Allagadda, Kurnool District.	Prl. Senior Civil Judge, Nandyal, Kurnool District.
35.	Sri G.Bhupal Reddy, I Addl. Senior Civil Judge, Nellore.	Prl. Senior Civil Judge, Nellore.
36.	Smt. S.V.P.Suryachandra Kala, VI Addl. Senior Civil Judge, Vijayawada, Krishna District.	Prl. Senior Civil Judge, Vijayawada, Krishna District.
37.	Smt. M.Madhuri, VII Addl. Senior Civil Judge, Vijayawada, Krishna District.	III Addl. Senior Civil Judge, Vijayawada, Krishna District.
38.	Sri K.Seetharama Krishna Rao, Senior Civil Judge, Markapur, Prakasam District.	Senior Civil Judge, Darsi, Prakasam District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said Course, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

NOTE: 1. The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.

2. Sri P.Vasu, Senior Civil Judge, Palamaner, Chittoor District, was not nominated to the above said Course, as he was granted Commuted Medical Leave for 107 days from 17.05.2014 to 31.08.2014, vide High Court's Notification No.797/2014-B.Spl., dated 13.06.2014.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Incharge concerned.
3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES:-**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Vizianagaram, Visakhapatnam, Warangal, West Godavari at Eluru.
7. The Pay and Accounts Officer, Hyderabad.
8. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Anantapur, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Vizianagaram, Visakhapatnam, Warangal, West Godavari at Eluru.
9. **The Section Officers:** Special Officers Section, B-Section, Work Review Cell, O.P.Cell, Accounts Section, D-Budget Section, Computer Section, High Court of Judicature at Hyderabad.